NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 117-A/2016 with TP 117/397-398/NCLT/AHM/2016 C.A. No. 33 of 2016 with C.P. No. 8/397-398/CLB/MB/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

Name of the Company:

Amu Capital Market Pvt. Ltd. & Ors

V/s.

Jyoti Ltd.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ASHOK MEHTA PCS A.R. FOR RESPONDENTS 2-10

2. N.K. PAHWA ADV FOR RESPONDENTS R-122

3. MIHIR THAKORE SR. ADV.
4. AMRITA THAKORE ADV.
5. KIISHORE SONI, FCA FINANCIAL ADVISOR

6. KIISHORE SONI, FCA FINANCIAL ADVISOR

<u>ORDER</u>

Learned Senior Advocate Mr. Mihir Thakore and Learned PCS Mr. Kishore Soni present for Petitioners. Learned Advocate Mr. N.K. Pahwa present for Respondents No. 1&2. Learned PCS Mr. Ashok Mehta present for Respondents No. 3&10.

IA 15/2016 is pending. As can be seen from the record, rejoinder filed by petitioenrs is not available. Both sides represented that they are ready to file a copy of the rejoinder.

List the matter on 26.10.2016 for filing copy of rejoinder.

(BIKKI RAVEENDRA BABU)